

List of case record in 2 Sheets

Filing no. B.A.-8409/2020

Pankaj kumar

Versus

The State of Jharkhand

Advocate for Petitioner

sri Arvind Prajapati

Defects

5 (e) original Vak. may be filed

9(i) P.O.. of the petition is missing at Vak

(ii) A word “n” stated after age of the petition at page 1 may be verified / corrected

iii) Parental name of deponent stated at affidavit page & adhaar card not tally.